

Accidents in Coal Mines

1370. SHRI RAVINARAYAN PANI: Will the Minister of LABOUR be pleased to state.

(a) the number of accidents that took place in coal mines during the last three years mines-wise; and

(a) the steps being taken for the safeguards against such accidents?

THE MINISTER OF LABOUR AND WELFARE: (SHRI RAM VILAS PASWAN):

(a) The number of accidents that took place in the mines of the coal mining companies during the last three years is shown in the statement below.

(a) Provisions for safety, health and

welfare of workers employed in mines are contained in the Mines Act, 1952 and the rules and the regulations framed thereunder. The Director General of Mines Safety, Dhanbad and his officers inspect the mines periodically in order to enforce the statutory provisions in respect of mines safety and take appropriate action under the Mines Act, 1952 against the persons held responsible for accidents and for violating the provisions of the Act. The Director General of Mines Safety also issues guidelines in the form of circulars to the mines management from time to time for adopting the safety measures.

A Standing Committee on Safety in Coal Mines headed by the Union Energy Minister reviews the status of safety in coal mines from time to time.

STATEMENT

Sl. No.	Name of Coal Mining Company	Total number of accidents during the years 1987-1989			
		Fatal	Serious	Fatal	Serious
1	2	3	4		
I	Coal India Ltd.				
	(i) Bharat Coking Coal Ltd.	105	398		
	(ii) Central Coalfields Ltd.	55	113		
	(iii) Eastern Coalfields Ltd.	94	353		
	(iv) Northern Coalfields Ltd.	16	19		
	(v) North Eastern Coalfields Ltd.	6	7		
	(vi) South Eastern Coalfields Ltd.	64	245		
	(vii) Western Coalfields Ltd.	58	539		
II	Singbreni Collieries Co. Ltd.	61	740		
III	Indian Iron & Steel Co.	3	33		
IV	Neyveli Lignite Corporation	5	5		

Sl. No.	Name of Coal Mining Company	Total number of accidents during the years 1987-1989	
		Fatal	Serious
1	2	3	4
V	Tata Iron & Steel Co.	15	74
	Others	2	11
	Total :	484	2537